

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2017  
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM  
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Sarath babu for. V.K. Rajasekaran	Respondents 1-6.	B. Sarath babu
2.	Karthik Ram Mohan for. S. Ramasubramanian & Associates.	Petitioners	Karthik Ram Mohan

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed time for submitting arguments. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)